

ment approved valuer, which is also taken into consideration while fixing the revised rental.

#### Security for oil wells in Gujarat

2125. SHRI VIJAY N. PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) the number of theft cases of oil wells in Gujarat in the year 1983-84 and 1984-85;

(b) the number of persons arrested in these cases and action taken; and

(c) the steps taken to tighten the security ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) 11 cases in 1983-84 and 10 cases in 1984-85.

(b) In all 21 persons were arrested in these cases. Twenty cases are presently under investigation/trial and one has been closed.

(c) Some of the steps taken are :

(i) Intensifying patrolling by ONGC, BSF and Police.

(ii) Utilising services of village defence parties like Gram Rakshak Dals.

(iii) Induction of CISF in ONGC area of operation.

(iv) Patrolling by helicopters.

(v) Killing of non-producing wells.

#### Licence for Float-glass Industry in U. P.

2126. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are contemplating issuing a second licence for

'Float-Glass' in the same State i. e. U. P.; and

(b) if so, the reasons for allowing concentration of highly capital intensive industry such as Float-Glass involving atleast 150 crores of rupees per project in one single State ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) An application under the Industries (Development and Regulation) Act, 1951 for substantial expansion of capacity from 8 million sq. metres to 10 million sq. metres considered economically viable for sheet glass unit and upgradation of technology has been received. No final decision has yet been taken.

(b) Industrial licence applications are approved/rejected after careful consideration of various techno-economic and location factors involved.

#### Setting up of industries in 'No Industry' District of Idukki

2127. PROP. P.J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government of Kerala have sent any proposal to set up industries in the non-industry district of Idukki;

(b) if so, the details thereof; and

(c) whether Union Government will consider releasing special financial assistance for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) and (c). Do not arise.